

[श्री रेवती कान्त सिंह]

लगेगा, मैं समझूंगा कि यह सारा समय बर-बाद चला गया। इस लिए इन परिस्थितियों में, इन सारी चीजों को देखते हुए 'राइट पर्सपेक्टिव' में इस चीज को सोचना पड़ेगा और इस समस्या का समाधान बोर्ड बनाने से नहीं होगा। इस लिए मैं इस प्रस्ताव का विरोध करता हूँ।

5 P.M.

ANNOUNCEMENT *RE* ALLOCATION OF TIME FOR GOVERNMENT LEGISLATIVE AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held this afternoon recommended allocation of time for Government legislative and other business as follows

| Business | Time allotted |
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| 1. Further consideration and passing of the Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Bill, 1967. | 2 hours (in addition to the time already taken). |
| 2. Discussion on the activities of CIA in the country and internal security of the country on motions to be moved by Shri Bhupesh Gupta and Shri H. C. Mathur, respectively. | 1 day |
| 3. Discussion on the statement made by the Prime Minister on the Fourth Five Year Plan. | 1 day |
| 4. The Haryana State Legislature (Delegation of Powers) Bill, 1967 | 2 hours |
| 5. The Essential Commodities (Second Amendment) Bill, 1967 | 2 hours |
| 6. The Indian Tariff (Amendment) Bill, 1967 | 1 hour |
| 7. Supplementary Demands for Grants (General) for 1967-68 | } 1 day |
| 8. Demands for Excess Grants (General) for 1964-65 | |
| 9. Supplementary Demands for Grants (Railways) for 1967-68 | |
| 10. Supplementary Demands for Grants (Manipur) for 1967-68 | |
| 11. Official Languages (Amendment) Bill, 1967 and Resolution on Official Languages. | 2 days |
| 12. The Unlawful Activities (Prevention) Bill, 1967. | 1 day |
| Private Members' Bills | |
| 1. The Indian Penal Code (Amendment) Bill, 1963—Further discussion (Diwan Chaman Lal). | 1 hour |
| 2. The Delhi Rent Control (Amendment) Bill, 1964—For reference to Joint Committee (Shri M. P. Bhargava). | 1 hour |
| 3. The Constitution (Amendment) Bill, 1964 (to amend article 291) (Shri Bhupesh Gupta.) | 1 hour |

The Committee also recommended that, in order to be able to complete the business, the House would curtail the lunch-hour and sit beyond 5 P.M.

as and when necessary. The Committee further recommended that the House may also sit on Saturday, December 23, 1967.